

**HIGH COURT OF TRIPURA
AGARTALA**

Dated, Agartala, the 28th November, 2018

NOTIFICATION

No.F.11(2)(a)-HC/2018/18835 The Hon'ble High Court has been pleased to promote **Shri Subhadeep Saha**, a member of Tripura Judicial Service in Grade-III, now posted as Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Kamalpur, Dhalai Judicial District to Grade-II of the Service in the admissible Grade Pay with other allowances as admissible from time to time.

No.F.11(2)(a)-HC/2018/18836 The Hon'ble High Court has been pleased to promote **Shri Shaurav Saha**, a member of Tripura Judicial Service in Grade-III, now posted as Civil Judge (Jr.Div.)-cum-Judicial Magistrate First Class, Agartala, West Tripura Judicial District to Grade-II of the Service in the admissible Grade Pay with other allowances as admissible from time to time.

No.F.11(2)(a)-HC/2018/18837 The Hon'ble High Court has been pleased to promote **Smti. Hena Begam**, a member of Tripura Judicial Service in Grade-III, now posted as Civil Judge (Jr.Div.)-cum-Judicial Magistrate First Class, Belonia, South Tripura Judicial District to Grade-II of the Service in the admissible Grade Pay with other allowances as admissible from time to time.

Their posting order will be issued separately. The promotees may join in their promotional grade, but they will continue to hold their present post till their posting order in the promotional grade is issued. Their seniority in the promotional grade shall be governed by the Tripura Judicial Service Rules, 2003 as amended up to date.

Sd/-

(S.G.Chattopadhyay)
Registrar General

No.F.11(2)(a)-HC/2018/18838-71

Dated, Agartala the 28th November, 2018

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to the Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. The LR & Secretary, Law Department, Government of Tripura, Agartala.
5. The Registrar (Vigilance), High Court of Tripura, Agartala.
6. The Registrar (Judicial), High Court of Tripura, Agartala.
7. **The District & Sessions Judge**, South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District,

- Agartala/North Tripura Judicial District, Dharmanagar / Khowai Judicial District, Khowai / Unakoti Judicial District, Kailashahar / Dhalai Judicial District, Ambassa / Sepahijala Judicial District, Sonamura.
8. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
 9. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
 10. The Secretary, High Court Legal Service Committee, High Court of Tripura, Agartala.
 11. **The Judge, Family Court**, Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District / Kailashahar, Unakoti Judicial District.
 12. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
 13. The Joint Registrar, High Court of Tripura, Agartala.
 14. **The Chief Judicial Magistrate**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala /North Tripura Judicial District, Dharmanagar /Khowai Judicial District, Khowai /Unakoti Judicial District, Kailashahar /Dhalai Judicial District, Ambassa /Sepahijala Judicial District, Sonamura.
 15. All Deputy Registrars, High Court of Tripura, Agartala.
 16. **Treasury Officer, Treasury No. I & II**, Agartala, West Tripura Revenue District.
 17. **The Treasury Officer**, Belonia, South Tripura Revenue District/Ambassa, Dhalai Revenue District
 18. The Sub-Treasury Officer, Kamalpur, Dhalai Revenue District.
 19. The Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div.), Kamalpur, Dhalai Judicial District.
 20. The Civil Judge (Jr. Division)-cum-Judicial Magistrate First Class, Agartala, West Tripura Judicial District/ Belonia, South Tripura Judicial District.
 21. **Shri Subhadeep Saha**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Kamalpur, Dhalai Judicial District.
 22. **Shri Shaurav Saha**, Civil Judge (Jr.Div.)-cum-Judicial Magistrate First Class, Agartala, West Tripura Judicial District.
 23. **Smti. Hena Begam**, Civil Judge (Jr.Div.)-cum-Judicial Magistrate First Class, Belonia, South Tripura Judicial District.
 24. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
 25. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura.
 26. The Manager, Tripura Government Press, A.D.Nagar, Agartala for publication of the above notification in the next issue of Tripura Gazette.
 27. The Superintendent, Esstt. Section, High Court of Tripura, Agartala.
 28. Personal files of the Officer concerned.


28.11.18
Registrar General